## GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

### RAJYA SABHA UNSTARRED QUESTION NO. 317

ANSWERED ON 02.12.2025

#### VODAREVU PORT DEVELOPMENT AND COMMUNITY ENGAGEMENT

#### 317. SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the steps taken to develop Vodarevu port in Prakasam district;
- (b) the measures adopted to ensure participation of local SC/ST communities in port-related economic activities; and
- (c) whether Government has data on gender-wise employment generation in the shipping/ port related industries and the steps to increase equitable opportunity creation?

#### ANSWER

# MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a), (b) & (c) Ports other than Major Ports are under the administrative control of the respective State Government. Vodarevu is not a Major Port. Through Sagarmala Scheme, Ministry provides financial assistance to State Governments / Union Territories for Port infrastructure projects, Coastal berth projects, Roads & Rail projects etc.

All Major Ports ensure strict implementation of the reservation policy for SC/ST through transparent recruitment process. Some of the steps taken by government to increase equitable opportunity creation in major ports are

- (i) Equal pay for equal work is maintained in compliance with the Equal Remuneration Act, ensuring that no wage discrimination exists between male and female employees.
- (ii) To promote a safe and harassment free working environment, an Internal Complain Committee (ICC) has been duly constituted at every Major Port as per statutory provisions.
- (iii) All Major Port also conduct in house training programmes aimed at enhancing skills and building the capacity of women employees. etc

\*\*\*\*